

are not having time. Therefore, we have got to put them only after 6 O'Clock. But then there is the question of quorum. Therefore, I would meet me in my Chamber. (Interruption) Jit Gupta and others may come and meet me in my Chamber. (Interruptions). Now, with your permission, I am going on to the next item. Papers to be laid on the Table....

श्री मनो राम बागड़ी (हिसार) :  
मुसलमानों की निमर्म हत्या के विरोध में हम सदन त्याग करते हैं। चूंकि आप इसकी इजाजत नहीं दे रहे हैं, हम वाक आउट करते हैं।

[Shri Mani Ram Bagri and some other hon. Members then left the House]

12.13 hrs.

#### RE: QUESTION OF PRIVILEGE

SHRI K. LAKKAPPA (Tumkur): One minute, Sir. I have given notice of a question of privilege against the Chief Justice of India and another judge of the Supreme Court. That is pending before you. What action have you taken?

MR. DEPUTY-SPEAKER: It is receiving attention.

SHRI K. LAKKAPPA: What has happened to that?

MR. DEPUTY-SPEAKER: It is receiving attention.  
(Interruptions)

SHRI K. LAKKAPPA: It is not enough.. (Interruptions).

MR. DEPUTY-SPEAKER: Please sit down. Shri K. Lakkappa had given a notice of question of privilege regarding certain reported remarks by the Chief Justice and another Judge of the Supreme Court. A factual note has been called for. The matter is under consideration. I am going to the next item.

Papers to be laid on the Table.

12.16 hrs.

#### PAPERS LAID ON THE TABLE

EXPORT POLICY, APRIL 1981—MARCH, 1982 AND IMPORT POLICY, APRIL, 1981—MARCH, 1982

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI KHURSHEED ALAM KHAN): On behalf of Shri Pranab Kumar Mukherjee, I beg to lay on the Table:

(1) A copy of the Export Policy, April, 1981—March, 1982 (Hindi@ version).

(2) A copy of the Import Policy, April, 1981—March, 1982 (Hindi@@ Version). [Placed in Library. See No. LT-2478/81].

ANNUAL ACCOUNTS OF SCHOOL OF PLANNING AND ARCHITECTURE, NEW DELHI FOR 1979-80 REVIEW ON AND ANNUAL REPORT OF KENDRIYA VIDYALAYA SANGTHAN, NEW DELHI FOR 1979-80 AND A STATEMENT FOR DELAY, NOTIFICATION UNDER CHILDREN ACT, 1960 ETC. ETC.

THE MINISTER OF EDUCATION AND SOCIAL WELFARE (SHRI S. B. CHAVAN): I beg to lay on the Table:—

(1) A copy of the Annual Accounts (Hindi and English versions) of the School of Planning and Architecture, New Delhi, for the year 1979-80 along with Audit Report

@English version was laid on The Table.

@@English version was laid on the Table on 3rd April, 1981.